

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 570/Confdl./2016
II-2-1/2016

Bilaspur, dated the 12 / 08 / 2016

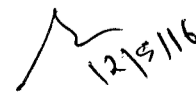
The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s) and;

The following Members of Higher Judicial Service are appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s) :-

TABLE

Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Manvendra Singh, II Additional District & Sessions Judge	Dantewara	Saraipali	Mahasa-mund	Additional District & Sessions Judge
2.	Smt. Kiran Chaturvedi, Deputy Secretary, Chhattisgarh Lok Ayog	Raipur	Kanker	Uttar Bastar (Kanker)	Additional District & Sessions Judge
3.	Shri Pankaj Kumar Sinha, Additional District & Sessions Judge	Saraipali	Raipur	Raipur	VII Additional District & Sessions Judge
4.	Shri Satyendra Kumar Sahu, III Additional Principal Judge, Family Court	Durg	Durg	Durg	I Additional District & Sessions Judge
5.	Shri Shakti Singh Rajput, Additional Registrar (Judicial), High Court of Chhattisgarh	Bilaspur	Rajnand-gaon	Rajnand-gaon	Additional District & Sessions Judge (F.T.C.)
6.	Shri Govind Narayan Jangade, Additional District & Sessions Judge	Raipur	Raigarh	Raigarh	II Additional District & Sessions Judge
7.	Shri Yogesh Pareek, Additional District & Sessions Judge (F.T.C.)	Raigarh	Dhamtari	Dhamtari	Additional District & Sessions Judge
8.	Smt. Mamta Shukla, II Additional District & Sessions Judge	Raigarh	Raigarh	Raigarh	Additional District & Sessions Judge (F.T.C.)
9.	Shri Gregory Tirkey, Chairman, Permanent Lok Adalat	Jagdalpur	Dantewara	Dantewara	II Additional District & Sessions Judge

Contd...2/-


12/8/16

(2)

10.	Shri Nand Kumar Singh Thakur, Chairman, Permanent Lok Adalat	Durg	Dantewara	Dantewara	I Additional District & Sessions Judge
11.	Smt. Prisilla Paul Horo, Chairman, Permanent Lok Adalat	Ambikapur	Jagdalpur	Jagdalpur	II Additional District & Sessions Judge,
12.	Ku. Sanghratna Bhatpahari, Additional District & Sessions Judge (F.T.C.)	Rajnandgaon	Janjgir	Janjgir-Champa	I Additional District & Sessions Judge
13.	Shri Mansoor Ahmed, I Addl. Judge to the Court of I Additional District & Sessions Judge	Durg	Durg	Durg	IV Additional District & Sessions Judge
14.	Smt. Vandana Deepak Dewangan, VIII Additional District & Sessions Judge	Durg	Sakti	Janjgir-Champa	II Additional District & Sessions Judge
15.	Shri Rajendra Kumar Verma, I Addl. Judge to the Court of I Additional District & Session Judge	Raipur	Raipur	Raipur	VIII Additional District & Sessions Judge

BY ORDER OF THE HIGH COURT


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 571/Confdl./2016
II-2-1/2016

Bilaspur, dated the 12/08/2016

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd...3/-

(3)

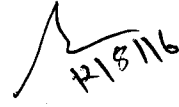
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (10) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (11) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (12) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (13)
- (a) Shri Shri Manvendra Singh, II Additional District & Sessions Judge, Dantewara,
- (b) Smt. Kiran Chaturvedi, Deputy Secretary, Chhattisgarh Lok Ayog, Raipur,
- (c) Shri Pankaj Kumar Sinha, Additional District & Sessions Judge, Saraipali,
- (d) Shri Satyendra Kumar Sahu, III Additional Principal Judge, Family Court, Durg,
- (e) Shri Shakti Singh Rajput, Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur,
- (f) Shri Govind Narayan Jangade, Additional District & Sessions Judge, Raipur,
- (g) Shri Yogesh Pareek, Additional District & Sessions Judge (F.T.C.), Raigarh,
- (h) Smt. Mamta Shukla, II Additional District & Sessions Judge, Raigarh,
- (i) Shri Gregory Tirkey, Chairman, Permanent Lok Adalat, Jagdalpur,
- (j) Shri Nand Kumar Singh Thakur, Chairman, Permanent Lok Adalat, Durg,
- (k) Smt. Prisilla Paul Horo, Chairman, Permanent Lok Adalat, Ambikapur,
- (l) Ku. Sanghratna Bhatpahari, Additional District & Sessions Judge (F.T.C.), Rajnandgaon,
- (m) Shri Mansoor Ahmed, I Addl. Judge to the Court of I Additional District & Sessions Judge, Durg,
- (n) Smt. Vandana Deepak Dewangan, VIII Additional District & Sessions Judge, Durg,
- (o) Shri Rajendra Kumar Verma, I Addl. Judge to the Court of I Additional District & Session Judge, Raipur
- for information and compliance. They are directed to take charge at their new place of posting on or before 27th August, 2016.*
- (14) District & Sessions Judge, Dakshin Bastar (Dantewara)/ Raipur/ Mahasamund/ Durg/ Bilaspur/ Raigarh/ Bastar (Jagdalpur)/ Surguja (Ambikapur)/ Rajnandgaon for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer to this Registry.
- (15) District & Sessions Judge, Balod/ Balod-Bazar/ Bemetara/ Surajpur/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Dhamtari/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur)/ Janjgir-Champa for information.
- (16) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (17) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information..
- (18) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.

Contd...4/-

M
11/8/16

(4)

- (19) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (20) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (21) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (22) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (23) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (24) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (25) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL